

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: HYDERABAD ::**

**SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD –**  
Nomination of certain Judicial Officers to participate in the Workshop  
on “Various orders in Criminal Proceedings from remand to sentence”  
scheduled on 04.08.2023 and 05.08.2023 at Telangana State Judicial  
Academy, Secunderabad – **Relief Arrangements – ORDERS – ISSUED.**

**READ:** Letter Roc.No.706/2023/TSJA-Sec’bad, dated 21.07.2023 of the then Director,  
Telangana State Judicial Academy, Secunderabad.

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**ORDER ROC.NO. 1710, 2433 & 2786/2023-B.SPL., DATED:31.07.2023**

**The High Court is pleased to pass the following order:**

The Officers mentioned in Column No.2, are hereby nominated to participate in the Workshop on “**Various orders in Criminal Proceedings from remand to sentence**” scheduled on 04.08.2023 and 05.08.2023 at **Telangana State Judicial Academy, Secunderabad.** Further, the nominated officers are directed to handover charge of their post(s) to the officers mentioned against their names mentioned in Column No.3, and proceed to report at Telangana State Judicial Academy, Secunderabad at **8:30 a.m.** on 04.08.2023 (Friday) to attend the said Workshop.

SL. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	<b>SRI B.SUJAY,</b> Senior Civil Judge-cum-Assistant Sessions Judge, Miryalaguda, Nalgonda District.	Senior Civil Judge-cum-Assistant Sessions Judge, Nalgonda.
2.	<b>SMT. P.SREEDEVI,</b> Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District <b>at Chevella.</b>	Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District at Shadnagar.
3.	<b>SMT. M.KALPANA,</b> XXII Additional Chief Metropolitan Magistrate, Secunderabad.	X Additional Chief Metropolitan Magistrate, Secunderabad.
4.	<b>SMT. PRAMILA JAIN,</b> Senior Civil Judge-cum-Assistant Sessions Judge, Adilabad.	Secretary, District Legal Services Authority, Adilabad.
5.	<b>SRI M.ARJUN,</b> Senior Civil Judge-cum-Assistant Sessions Judge, Peddapally.	Senior Civil Judge-cum-Assistant Sessions Judge, Godavarikhani, Peddapalli District.

6.	<b>SRI K.YUVA RAJA,</b> Senior Civil Judge-Cum-Assistant Sessions Judge, Asifabad, Kumuram Bheem District	Addl. Senior Civil Judge-cum-Addl. Assistant Sessions Judge, Mancherial.
7.	<b>SMT A.NIRMALA,</b> I Assistant Judge, City Civil Court, Secunderabad.	XI Assistant Judge, City Civil Court, Secunderabad
8.	<b>SMT MANJULA SURYAWAR,</b> Prl. Junior Civil Judge-cum-Judicial Magistrate Of First Class (Juvenile Court), Adilabad.	Special Judicial Magistrate of First Class (Mobile) under PCR Act-cum-I Additional Junior Civil Judge, Adilabad
9.	<b>SRI N.SYAMA SUNDAR,</b> Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Kodad, Suryapet District.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Kodad, Suryapet District.
10.	<b>SMT. B.PRIYANKA,</b> I Addl. Junior Civil Judge-cum-I Addkl. Judicial Magistrate of First Class, Gajwel, Siddipet District.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Siddipet.
11.	<b>MS. SHALINILINGAM,</b> Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Parkal, Hanumakonda District.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Hanumakonda.
12.	<b>SRI D. DEVENDRA BABU,</b> Junior Civil Judge-cum-Judicial Magistrate Of First Class, Bhainsa, Nirmal District	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Nirmal.
13.	<b>SRI P.RAVINDER,</b> Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Devarakonda, Nalgonda District.	Special Judicial Magistrate of First Class, (Mobile) for trial of Cases under PCR Act-cum-I Additional Junior Civil Judge, Nalgonda.
14.	<b>SMT. S.SHIVALEELA,</b> Junior Civil Judge-cum-Judicial Magistrate Of First Class, Tandur, Vikarabad District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Vikarabad.
15.	<b>SRI BANOTHU SRIRAM,</b> Junior Civil Judge-cum-Judicial Magistrate Of First Class, Kodangal, Vikarabad District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Vikarabad.

*The officers mentioned in Column No.3, will be in-charge of the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the said Workshop.*

*In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judge/Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court.*

*The above nominated Judicial Officers will be under the control of Director, Telangana State Judicial Academy, Secunderabad while undergoing Workshop at Academy.*

- NOTE:**
1. The proceedings is placed in the High Court's Web Site <http://tshc.gov.in>.
  2. The downloaded copy from the web site is valid for relieving duty and reporting to the workshop at Telangana State Judicial Academy, Secunderabad.

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*31/7/23*  
**REGISTRAR (VIGILANCE)**

**To**

1. The Officers and In-charge Officers concerned.
  2. The Registrar General and all other Registrars, High Court for the State of Telangana.
  3. The Director, Telangana State Judicial Academy, Secunderabad.
  4. The Addl. Director, Telangana State Judicial Academy, Secunderabad.
  5. The Metropolitan Sessions Judge, Hyderabad.
  6. The Chief Judge, City Civil Court, Hyderabad.
  7. The Principal District and Sessions Judge, Rangareddy District at L.B.Nagar.
  8. THE PRINCIPAL DISTRICT AND SESSIONS JUDGES / 1 ADDITIONAL DISTRICT AND SESSIONS JUDGES / THE DISTRICT TREASURY OFFICERS:
    - 1) Nalgonda
    - 2) Adilabad
    - 3) Peddapally
    - 4) Kumarambheem  
Asifabad
    - 5) Suryapet
    - 6) Nirmal
    - 7) Vikarabad
    - 8) Siddipet
    - 9) Hanumakonda
  9. The Pay and Accounts Officer, Hyderabad.
  10. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
  11. **THE SECTION OFFICERS :**
    - a) Special Officers Section
    - b) Vigilance Cell
    - c) E-Section
    - d) Work Review Cell
    - e) O.P.Cell
    - f) B-Section
    - g) Accounts Section
    - h) Computer Section
    - i) D-Budget Section
- High Court for the State of Telangana at Hyderabad.
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